F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.02.2019

ORDER NO. 35 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore for the period from 18/02/2019 to 22/02/2019 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
	From 18/02/2019 to	Customs, Excise and
Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)		Service Tax Division Bench matters.

Note:-

 Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order

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(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Registrar